

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.275/94

Friday, this the 3rd day of June, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

KI Hamsa Koya,
Library Attender,
Jawaharlal Nehru College,
Kavaratti.

....Applicant

By Advocate Shri Poly Mathai.

Vs.

1. Administrator,
Union Territory of Lakshadweep,
Kavaratti.
2. Director of Education,
Union Territory of Lakshadweep,
Kavaratti.
3. The Principal,
Jawaharlal Nehru College,
Kavaratti.
4. Union of India represented by
Secretary, Ministry of Finance,
New Delhi.
5. Joint Secretary to Government of India,
Ministry of Human Resource Development,
Department of Education,
Curson Road Barracks, New Delhi.

....Respondents

By Advocate Shri MVS Nampoothiri.

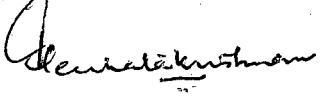
O R D E R

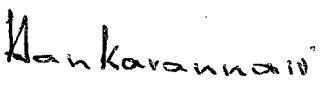
CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

We have heard counsel for applicant and counsel for respondents. The only direction that is called for is one to fifth respondent to take a decision on the proposal mentioned in Annexure XI. A decision will be taken within four months from today.

2. Original Application is disposed of. No costs.

Dated the 3rd June, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN